

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/182(KB)2017
IA(I.B.C)/308(KB)2022, IA(I.B.C)/701(KB)2021,
IA(I.B.C)/753(KB)2021, IA(I.B.C)/646(KB)2021,
IA(I.B.C)/309(KB)2022, IA(I.B.C)/1272(KB)2020,
IA(I.B.C)/873(KB)2021, IA(I.B.C)/1175(KB)2020,
IA(I.B.C)/1251(KB)2022, IA(I.B.C)/673(KB)2021,
IA(I.B.C)/476(KB)2021, IA(I.B.C)/1096(KB)2021,
IA(I.B.C)/694(KB)2020, IA(I.B.C)/875(KB)2021,
IA(I.B.C)/1053(KB)2020, COMP.APPL/914(KB)2020,
IA(I.B.C)/235(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	GUJRAT NRE COKE LTD.
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Arjun Asthana, Adv.] For the Liquidator of Gujarat NRE Coke Ltd.
Mr. Rishav Dutt, Adv.]
Ms. Debarati Das, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Applicant in COMP.APPL/914(KB)2020

Ms. Sweta Poddar, Adv.] For Jeju Metals (P) Ld.

ORDER

1. Learned Counsel for the parties present.
2. **COMP.APPL/914(KB)2020:**
 - a. This matter is fixed for hearing on **13th February, 2024 at 1 p.m.**
 - b. Learned Counsel Ms. Urmila Chakraborty appearing on behalf of the Applicant in this IA is directed to inform the other side about the date of hearing.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)